

IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

ITEM No.35

MA 3002/2019, MA 3845/2019, CA 4103/2019, CA 03/2020, CA 511/2020, CA 1041/2020, CA 1001/2020, CA 1163/2020, CA 1192/2020, CA 10/2021, CA 16/2021, CA 93/2021, CA 96/2021, CA 100/2021, CA 102/2021, CA 111/2021, CA 209/2021, IA 267/2021, IA 1739/2021 In C.P.(IB)3638/MB/2018

IN THE MATTER OF:

Union of India

...Petitioner

V/s

Infrastructure Leasing & Financial Services

Ltd & Ors

...Respondent

Order under Section 242(4), under Section 241-242 of the Companies Act, 2013

Order delivered on 15.09.2021

CORAM:

SH. BHASKARA PANTULA MOHAN
HON'BLE. ACTG. PRESIDENT

SH. NARENDER KUMAR BHOLA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

(in IA No. 267/2021):

Adv. M. S. Bhardwaj.

For the Applicant

(in IA No. 96/2021):

Adv. Prakash Shinde, Adv. S.M. Algaus, Adv. Zaid Mansuri, Adv. Priyanka Shah, Adv. Sneha Botwe i/b. MDP & Partners.

For ILFS:

Mr. Ashish Kamat, Mr. Adarsh Saxena, Ms. Drishti Das, Mr. Varun Srinivasan i/b Cyril Amarchand Mangaldas, Advocates.

For Applicant

In MA No. 3002 of 2019-

Mr. Devesh Juvekar, Ms. Kavita Brid Chavan & Ms. KrutikaCheulkar i/b. Rajani Associates

For the Applicant

(in CA No. 102/2021): Ms. Savani Gupte a/w Mr. Devarsh Shah and Mr. KaustavSom i/b Samvad Partners, Advocates for the Applicant in CA 102 of 2021.

For the Applicant
(in MA No. 1739/2021): Senior Counsel Mr. J.P. Sen a/w Mr. Cryus Ardeshir, Adv. Jaideep Khattar and Adv. Pranav Shah i/b Abhishek Adke.

For the Applicant
(in CA 16 of 2021) Mr. JanakDwarkadas, Senior Advocate, with Vijayendra Pratap Singh, Aditya Jalan, Neeraja Balakrishnan, Vidhi Barot and Vanya Chhabra, AZB & Partners.

For the Applicant
(in MA No. 3845/2019): Mr. Pulkit SHarma a/w Mr. Aniket Mokashi and Ms. Diksha Tripathi i/b Amit Karkanhis.

For the Applicant
(in IA 93 of 2021) Counsel Mr. Arunabh Chowdhury and Mr. Karma Dorjee a/w Mr. Manas Kotak i/b Desai & Diwanji.

For Original Respondent
No. 316 and Applicant in
CA 1041/2020: Sheroy M Bodhanwalla, Counsel i/b M.S. Bodhanwalla & Co.

For the Applicant
(in in IA 1001 of 2021
and Respondent No. 2
in IA 10 of 2021) : Adv Vinita Sahitya.

For the Applicant
(in CA 511 of 2020) : Bimal Rajasekhar.

For the Applicant
In CA 111 of 2021 - Mr. Sanjeev Sambasivan i/b Phoenix Legal.

For the RespondentNo. 1
(in IA No. 1739 of 2021
in CA No. 1163 of 2020): Vivek Patil I/b. Vivek Patil And Associates

For the Claims Management Advisor
(in CA 1001/2020, CA 10/2020,
CA 96/2021, CA 111/2021 &CA 267/2021):Advocate Deep Roy and Advocate
Shrishti Agnihotri.

For the Respondent No. 3

In IA No. 1739/2020):

Mr. Manmeet Singh, Ms. Ria Kohli, (Advocates).

ORDER

List the matter for hearing on 04.10.2021.

Sd/-

(BHASKARA PANTULA MOHAN)
ACTG. PRESIDENT

Sd/-

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

VINEET
15.09.2021